

Shri K. D. Malaviya: We have been assured that further enquiries will be made in this connection. All the information will be laid on the Table of the House, and the House can have a discussion if it so desires.

Shri Tyagi (Dehra Dun): There is no private press in East Germany; that is in the public sector

Mr. Speaker: That is what Shri Nath Pai also said.

Shri Hem Barua: It is done by the Government there and it is there that a campaign after de-Stalinisation is made to show that Mado Tse Tung is more popular in East Germany.

Mr. Speaker: Order, order. Let them fight between themselves as to to who ought to be superior. So far as this matter is concerned, all that our Government can do is to write to them and see that such a publication is withdrawn. Steps are being taken in that direction. Hon. Members are anxious that Government should be alert in respect of such propoganda. I do not give my consent to this adjournment motion.

(ii) ALLEGED NON-REGISTRATION OF CASES BY DELHI POLICE.

Mr. Speaker: I have received notice of another adjournment motion from Shri S. M. Banerjee and Shri Parabhat Kar:

"Immediate need to discuss the alarming news in the Hindustan Times dated 8-12-1961 regarding non-registering of 65 per cent cases by Delhi Police."

What does he want to say? It is in the newspaper.

Shri S. M. Banerjee (Kanpur): It is not a question of a newspaper saying something. This particular check was conducted by the anti-corruption branch of Delhi Police. The Anti-corruption branch of Delhi police conducted the first tests in 21 police

stations. They have given the figures in the press reports of cases actually reported and actually registered in the case of robbery, burglary, pickpocketing, cycle thefts, miscellaneous thefts and loss of property. They found that out of 32 complaints, only 11 have been actually registered by the police. The report goes on to say:

"The Central Police District was found during the tests to be the worst in the concealment of crime."

That is not a picture presented by the newspaper; that is the picture presented by actually a Government department.

Should this be happening in our capital?

An Hon. Member: It is happening all over the country.

Shri S. M. Banerjee: This paints a worse picture than that presented by Justice Mulla in respect of U. P.

Mr. Speaker: Hon. Members may go to their own States to complain.

Shri S. M. Banerjee: I want a reply in respect of Delhi only.

The Minister of State in the Ministry of Home Affairs (Shri Datar): Sir, Government have seen the report and *prima facie* the report is grossly exaggerated. All the same Government are making enquiries into it and if it is found out that any case that has been reported is not immediately registered, proper action will be taken.

Government would not tolerate non-registration of any such case.

Shri S. M. Banerjee: This was done by the anti-corruption department. How can it be exaggerated. It is a government department.

Mr. Speaker: Who asked them to make enquiries?

Shri Datar: These figures have to be properly checked and.... (*Interruptions.*)

Mr. Speaker: I have been noticing this tendency. Is it that the hon. Minister should not speak at all?

Shrimati Parvathi Krishnan: He should speak in a proper manner.

Mr. Speaker: Even a lady Member behaves like this!

Shri Datar: I have stated that they are not accurate. Some information here and there have been collected. That is not accurate information. All the same, the moment this particular piece of information was published, Government instituted a proper enquiry into all cases of complaints of non-registration.... (*Interruptions.*)

Shri Chintamani Panigrahi (Puri): The report came from the anti corruption department; after getting the report of this committee, have they scrutinised that report or not?

Shri Nath Pai: Mr. Speaker, when we had tried to raise the question here, with your permission, whether the incidence of crime in New Delhi had gone higher, the hon. Minister had come with statistics showing how the number of crimes had actually fallen. The police department actually tampers with the records by non-registering these offences. This House is told by the hon. Minister that actually there is an improvement in the crime situation. This question was raised by us in the time of discussion on Budget estimates and that was the hon. Minister's reply.

Shri Datar: Government will make enquiries.

राजा महेंद्र प्रताप (मथुरा): मैं पुलिस के बारे में कहता हूँ कि मेरे घर से चोरी हो गई

धी, मेरी घड़ियाँ बगैरह चली गयीं थीं और मेरे फर्निचर का ताला तोड़ा गया था। मेरे वहाँ पुलिस फौरन आयी और रात के १२ बजे तक पूछताछ करती रही और दूसरे और तीसरे दिन भी आई। तो मैं तो पुलिस की तारीफ करता हूँ....

Mr. Speaker: I allowed it to be brought up here for the reason that the Capital should set an example for the rest of the country. During these five years I have tried to avoid bringing it up before the house; a number of cases of adjournment motions were brought up but I avoided them on the ground that they were all normal matters of law and order. The hon. Minister has promised to look into this matter and see to it that all cases are registered and proper remedies are taken. I do not give my consent to this motion.

(ii) ALLEGED FAILURE OF POWER SUPPLY TO CALCUTTA FROM D.V.C.

Mr. Speaker: I have received notice of another adjournment motion from Shri Prabhat Kar and Shri S. M. Banerjee:

“Serious situation arising out of power failure in Calcutta and suburbs due to failure of supply from D.V.C. resulting in stoppage of Railways, factories, etc.”

Shri Prabhat Kar (Hooghly): Last year we discussed the supply of power from the D.V.C. So many factories had to be closed down and then we were told that things would be all right. The suburban trains are all electrified and as a result of the failure of power supply all the trains are stopped; even other trains have stopped because the electric signalling devices were affected. As a result all the trains between Calcutta, Sealdah and Howrah were stopped. The whole of Calcutta and Howrah was in complete darkness for about 2½ hours. I am informed that even the Chief Minister who was coming out in a lift was caught in between two